

**Annexure – 9**

**Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023**

**(Date of receipt of order 10.03.2023); List of creditors as on: 08.05.2023**

**List of other creditors (Other than financial creditors and operational creditors)**

**(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingence nt claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whet her related party?					
1	Plumeria Resident Welfare Association	24-03-2023	64,25,00,600	0	others (Unsecured)	0	0	No	64,25,00,600	0	0		As per Note
	<b>Total</b>		<b>64,25,00,600</b>						<b>64,25,00,600</b>				

Note

Allottees have also claimed for the deficiencies in project. Claim for deficiencies is kept as pending for further details of pending work and expected cost to be determined by professional agency in completion, information and CD records and will be accordingly dealt with later on.



**Ashok Kumar Gupta**  
**Resolution Professional of Andes Town Planners Pvt. Ltd.**  
**IBBI/IPA-003/IP-N00010/2016-2017/10072**

Place Delhi